

no. ....

Dr. ....

आपका सचिव  
विहार विधान-सभा  
पटना

आपके पत्र के आने के बाद ही  
संलग्न संपत्ति एवं दायित्व घोषणा पत्र का अवलोकन  
करेंगे।

अध्यावृत्ति प्रपत्र में मैंने तय्यारी कर दिया है।  
कृपया भ्रष्टाचार कार्यवाही हेतु समाहित करें।

मूषण कुमार झा  
आपका सचिव (बाह्य)  
नेता विकासी दल  
विहार विधान-सभा  
पटना

Phone No - 9431878418

23/8  
17/2/23



# Declaration of Assets and Liabilities

Year-2022-23

I, Bhushan Kumar Jha, Son of Late Bhawanand Jha Aged 62 years, belonging to BVS (Retired) service and presently working as PG to LO P, BVS give herein below the details of the assets (immovable, movable, bank balance, etc.) of myself, my spouse and dependants\*:

## A. Details of movable assets

(Assets in joint name indicating the extent of joint ownership will also have to be given)

Sr. No.	Description	Self	Spouse Name(S)	Dependant-1 Name	Dependant-2 Name	Dependant-3 Etc.Name
			Mr Navina Jha	Rudra Jha (Son)		
(i)	Cash	Rs 7000/-	Rs 4000/-			
(ii)	Deposits in Banks, Financial Institution And Non- Banking Financial Companies	SBI VMC A/C No 10839466951 Rs 6200000/- FD in SBI VMC 1. Rs 2500000/- 2. Rs 750000/- HDFC FD Rs 500000/-	SBI, Anilabad Panna A/c 10129841897 Rs 85791/- SBI VMC FD 1. Rs 72552 2. Rs 78057			
(iii)	Bonds, Debentures and Shares in Companies	Shares worth Rs 3800000/- MF worth Rs 1300000/-				
(iv)	Other financial institutions, NSS, Postal Savings, LIC Policies, etc	LIC 1. PN- 517339684 → Rs 5 Lakh CSA) 2. - 513452306 Rs 1 Lakh (CSA)				
(v)	Motor Vehicles (details of make, etc.)	Four wheeler Hundai Samaro 1999 model RN-BR-1M-8196				
(vi)	Jewellery( give details of weight and value)	—	90 gm gold value Rs 500000/- App			
(vii)	Other assets, such as values of claims/ interests					

Note: Value of Bonds/ Shares/ Debentures as per the latest market value in Stoke Exchange in respect of listed companies and per books in the case of non listed companies should be given.

\*Dependant here means a person substantially dependent on the income of the employee.

Bhushan Kumar Jha  
15.2.2023



## B. Details of Immovable assets

[ Note: Properties in joint ownership indication the extent of joint ownership will also have to be indicated]

Sr. No.	Description	Self	Spouse Name(S)	Dependant-1 Name	Dependant-2 Name	Dependant-3 Etc.Name
(i)	Agricultural Land -Location(S) -Survey number(S) -Extent(Total measurement) -Current market value	Joint Agri Land Paternal at village. Lakhanpur Dist - Madhubani 1 of 18 Bigha Agri 3 of 50 lakh land village Sudai Dist Madhubani - 30 Bigha Rs 3000000	None			
(ii)	Non-Agricultural Land -Location(S) -Survey number(S) -Extent(Total measurement) -Current market value					
(iii)	Building (Commercial and residential) -Location(S) -Survey/door number(S) -Extent(Total measurement) -Current market value	Joint Residential None village Lakhanpur Dist - Madhubani Approx - 15 Lakh				
(iv)	House/ Apartments, etc -Location(S) -Survey number(S) -Extent(Total measurement) -Current market value	None				
(v)	Other(such as interest in property)					

(2) I give herein below the details of my liabilities/ overdues to public financial institutions and government dues:-

[ Note: Please give separates details for each item]

Sr. No.	Description	Name & address of bank/ Financial Institutions(s)/ Departments(s)	Amount outstanding as on
(a)	(i) Loans from Banks		
	(ii) Loans from financial institutions		
	(iii) Government Dues:		
	(a) dues to department dealing with government accommodation		
	(b) dues to departments dealing with supply of water		
	(c) dues to departments		

Shravan Kumar Ahe



	dealing with supply of electricity		
	(d) dues to departments dealing with telephones		
	(e) dues to departments dealing with government transport (including aircraft and helicopters)		
(b)	(i) Income Tax including surcharge [Also indicate the assessment year upto Income Tax Return filed. Give also Permanent Account Number(PAN)]	PAN No - ADBPJ7453L 22-23, Tax Paid Rs 250000 (Approx)	
	(ii) Wealth Tax [ Also indicate the assessment year upto which Wealth Tax return filed.]		
	(iii) Sales Tax [ Only in case of Proprietary business]		
	(iv) Property Tax		

C. Personal Detail

GPF/CPF/PRAN No. :-

Not applicable

Gender :-

M (M/F)

Date of Birth :-

01011961 (DD/MM/YYYY)

Class/Group :-

(A/B/C)

Cadre :-

Retired from BVS

(Full Name e.g. B.A.S Secretariat Service etc.)

Home District :-

MADHUBANI

I hereby declare that the above details are true to the best of my knowledge and belief.

Signature..... Bhushan Kumar Jha

Name of Employee: BHUSHAN KUMAR JHA

Place: Patna

Designation: PS to LOP,  
Bihar Vidhan Sabha

Date: 15/2/2023

Department: Bihar Vidhan Sabha

Note: Please sing each page of the declaration. Asset declaration form must be in A4 size white paper with computer typed (single side) in prescribed format.